

Annexure-1															
GEM BATTERIES PRIVATE LIMITED (In Liquidation)				Date of commencement of Liquidation: 17/09/2021 New Liquidator (Mrs.Deepika Bhugra Prasad) appointed on 11.01.2023						List of Stakeholders as on: 31/03/2023					
List of secured financial stakeholders (other than financial creditors belonging to any class of creditors)															
(Amount in Rs)															
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent not claim	Amount of any mutual dues, that may be set- off	Amount of claim rejected	Amount of claim under verification on	Remarks, if any
		Date of receipt	Amount claimed (In Crores)	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/ No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	RBL Bank Limited	11/11/2021	211,377,418	211,377,418	Secured Financial Creditor	211,377,418	YES	See Note 1	NIL	66%	NIL	NIL	NIL	NIL	Claim admitted by Erstwhile Liquidator.
2	Bank of Baroda	2/12/2021	108,761,179	108,761,179	Secured Financial Creditor	108,761,179	YES	See Note 2	NIL	34%	NIL	NIL	NIL	NIL	Claim admitted by Erstwhile Liquidator.
<b>Total</b>			<b>320,138,597</b>	<b>320,138,597</b>		<b>320,138,597</b>				<b>100.00%</b>					

Note 1:-	<p><b><u>PRIMARY:-</u></b> 1)Pari Passu Charge on all current assets (both present and future) of the borrower. 2)Pari Passu Charge on movable fixed assets (both present and future) of the borrower.</p> <p><b><u>COLLATERAL SECURITY:-</u></b> 1) First Pari Pasu Charge for property situated at Khewat Khatauni No. 37/17, , Khasra No. 381/62, measuring 5bighas, vaka Mojus Judikalan Hadbast No. 210, Pargana Dharampur, Tehsil Nalagarh, District Solan, Himachal Pradesh.</p>
Note 2:-	<p><b><u>PRIMARY:-</u></b> 1) First Passu Charge of the company's paid stock both present and fuure including stock of aw materials, work in progress, spares and stores and finished goods including company's book debt.</p> <p><b><u>COLLATERAL SECURITY</u></b> 1)First pari-passu charge on present and future fixed assets and other current assets of the company including charge on intangibles, brands, trademark etc. 2)First pari-passu charge by way of equitable mortgage/registered mortgage of one industrial property land admeasuring 5beeghas and building constructed thereon situated at Khewat khautani No.37/17, 381/62 Judi kalan, Hadbast no.210, Dharampur, Tehsil Nalagarh, Dist.Solan.Himachal Pradesh.</p>

